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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/246/ (IB)/2017
NAME OF THE PETITIONER(S) : BURDA DRUCK INDIA PVT LTD
NAME OF THE RESPONDENT(S) : LOVELY OFFSET PRINTERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Arun Karthik Mohan	Counsel for Petitioner	
	H. KARTHIK SESHADRI N. HARE KUMAR for Dyar & Shree	for Respondents	

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner submitted that he has filed the affidavit as per Sec.9(3)(b) of I&B Code, 2016. Counsel for respondent stated that he has not received the copy of the same. Counsel for petitioner is directed to give a copy of the statement and other related documents to the other side and also file the bank statement. Put up on 18.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)